

Court No. - 74

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Case :- APPLICATION U/S 482 No. - 8735 of 2021

Applicant :- Dr. Kafeel @ Dr. Kafeel Ahmad Khan

Opposite Party :- State of U.P. and Another

Counsel for Applicant :- Rajrshi Gupta, Dileep Kumar (Senior Adv.), Manish Singh, Nazrul Islam Jafri (Senior Adv.)

Counsel for Opposite Party :- G.A.

Hon'ble J.J. Munir, J.

Learned A.G.A. will seek instructions within a week.

Lay this matter as fresh on 06.04.2021.

Order Date :- 23.3.2021

Brijesh Maurya